### GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

#### **LOK SABHA**

## UNSTARRED QUESTION NO.1715 TO BE ANSWERED ON 30.07.2025

#### **UNMANNED LEVEL CROSSING IN THE COUNTRY**

### 1715. SHRI SELVAM G: SHRI C N ANNADURAI:

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of the number of unmanned level crossings (ULCs) in the country particularly in the State of Tamil Nadu, district-wise;
- (b) whether the Government has fixed any deadline to eliminate all unmanned level crossings on operational railway lines and if so, the details of the target and current progress in the said State;
- (c) whether the Government has taken note of abandoned/non-functional railway crossings in the said State, if so, the details thereof:
- (d) whether a time frame has been fixed to ensure the safety of pedestrians and commuters, if so, the details thereof;
- (e) the details of the alternative arrangements made for commuters in locations across Tamil Nadu where unmanned level crossings have been removed/permanently closed such as foot overbridges, under passes and road diversions; and
- (f) the details of the measures undertaken by the Government to enhance public safety at level crossings in the said State such as installation of gates, awareness campaigns, deployment of personnel and technology-based interventions?

#### **ANSWER**

# MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (f): All Unmanned level crossings (UMLCs) on running lines of Broad Gauge (BG) network of Indian Railways including Tamil Nadu

have been eliminated by 31.01.2019. These UMLCs were eliminated by manning, closer/merger (due to low Train Vehicle Units) & construction of Road Over Bridge (ROB)/Road Under Bridge (RUB) depending upon the site conditions.

Provision of railway track crossing work (Subway / FOB) at closed LCs locations are taken up by Railways, if the location is affecting safety in train operations, mobility of trains and infrastructures adversely due to trespassing, in phases depending on its priority, feasibility and availability of funds. Presently, 03 Nos. subways are sanctioned at closed LC locations in the State of Tamil Nadu.

Sanctioning and execution of works of Road Over Bridges/ Road Under Bridges (ROBs/RUBs) in lieu of LCs is a continuous and ongoing process on Indian Railways. Such works are prioritized and taken up on the basis of its impact on safety and mobility in train operations and impact on road users.

Nos. of ROBs/ RUBs constructed on Indian Railways during the period 2004-14 vis a vis 2014-25 (June'25) is as under:

Period	ROBs/ RUBs constructed
2004-14	4,148 Nos.
2014-25 (June'25)	13,426 Nos. (including 747 Nos. in
	the State of Tamil Nadu)
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As on 01.04.2025, 4,402 Nos. ROBs/ RUBs are sanctioned at the cost of ₹ 1,00,860 Cr on Indian Railways including 235 Nos. Road Over Bridge (ROB)/Road Under Bridge (RUB) at the cost of ₹ 4,669 crore in the State of Tamil Nadu, which are at various stages of planning and execution.

Further, following steps have been taken by Indian Railways to minimize rail accidents at LCs in the country:

- Level Crossings having high Rail/Road vehicular traffic are interlocked with signals for enhancing safety.
- Inspection drives are being launched from time to time to ensure availability of basic infrastructure at level crossings such as whistle boards, road warning boards, speed breakers etc.
- Public awareness campaigns/safety slogans are undertaken to create safety consciousness among road users for safe passage at level crossings.

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